

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1127
TO BE ANSWERED ON THE 31st July 2023
KRISHI UDAN 2.0 SCHEME

1127. SHRI RAGHAV CHADHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of allocations made under Krishi Udan 2.0 scheme;**
- (b) whether airports of Punjab has been included under the scheme or not;**
- (c) if so, the details thereof;**
- (d) details of the funds allocated to airports in Punjab under this scheme;**
- (e) whether Government is planning to include other airports of Punjab during the next stage of the scheme or not; and**
- (f) If so, the details thereof?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))**

- (a) There is no specific budget allocation under Krishi Udan Scheme. However, for facilitating and incentivising movement of agri-produce by air transportation, waiver of Landing charges, Parking charges, etc. are provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by Airports Authority of India (AAI) and Ministry of Defence at selected airports under Krishi Udan Scheme.**
- (b) & (c) Yes, Sir. At present, Adampur, Amritsar and Pathankot airports in Punjab are included under the Krishi Udan Scheme.**
- (d) As stated above, there is no specific budget allocation under Krishi Udan Scheme.**
- (e) & (f) Krishi Udan is an ongoing Scheme and is reviewed from time to time in consultation with stakeholders.**
